

(e) No, Sir.

**Review of essential commodities included under Essential Commodities Act, 1955**

276. SHRI M.V. CHANDRA SHEKARA MURTHY:  
SHRI V. SREENIVASA PRASAD:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to review the list of essential commodities included under the Essential Commodities Act, 1955 and to rationalise the Act so as to make it more realistic; and

(b) if so, the details of the items likely to be included in the list of Essential Commodities Act?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The Essential Commodities Act, 1955 is reviewed by the Government from time to time and amendments/modifications are made as and when necessary. The list of items declared as 'essential' under the Act has also been reviewed recently. It has been decided to delete some items. New items are included in the list as and when circumstances warrant such inclusions.

[*Translation*]

**Schemes to Check Floods and Soil-Erosion in Uttar Pradesh**

277. SHRI HARIKEWAL PRASAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) the names of the schemes under consideration of Government to check soil-

erosion caused by floods;

(b) the date from which work on the proposed Karnali and Pancheshwar Schemes for control of floods in Uttar Pradesh is likely to be taken up;

(c) the estimated expenditure thereon; and

(d) whether the approval of Government of Nepal has also been obtained in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Anti-erosion schemes for the protection of the banks of river Ganga have been formulated for Unao, Ballia and Mirzapur districts.

(b) to (d). Agreements with Nepal on construction of Karnali and Pancheshwar Projects not been reached so far.

**Supply of Essential Commodities to Gujarat**

278. SHRI C.D. GAMIT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantity of wheat, rice, edible oils, pulses and other cereals demanded by Government of Gujarat between January, 1990 to July 1990;

(b) the quantity of aforesaid items sanctioned and the actual quantity supplied by Government; and

(c) the reasons for not sanctioning full quota to Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The quantity of wheat, rice and imported